

in Paris. No decision on the size of IDA-8 is reported to have been taken in that meeting. India is engaged in a dialogue with major donor countries in this regard.

(b) From IDA-V of \$ 9 billion size for the fiscal years 1978 to 1980, India received \$ 3678.5 million which works out to 40.87%. Out of a total of \$ 12 billion of IDA-VI for fiscal years 1981 to 1984 India got \$ 4.245 billion which works out to 35.38%. The size of IDA-VII is \$ 9 billion for the fiscal years 1985 to 1987 of which India has received \$ 672.9 million in the year 1985. As IDA-VII will be in operation till 30th June, 1987 the total share of India in the three year period cannot be assessed at this stage.

[Translation]

Frauds in banks in Delhi

3802. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) the number of banks in Delhi in which frauds have been committed in connivance with officers and employees of the banks during the year 1985-86 and the number of persons held responsible therefor;

(b) the names of the major banks in which such frauds have been committed; and

(c) the action taken or proposed to be taken by Government against guilty persons ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a) Reports received from public sector banks indicate that so far during 1985-86, 33 cases of frauds were committed in Delhi in connivance with 34 bank officers/employees.

(b) The names of the public sector banks in which the frauds have reportedly been committed are—

Central Bank of India.
Bank of India.

Punjab National Bank.

Bank of Baroda.

Canara Bank.

United Bank of India.

Syndicate Bank.

Allahabad Bank.

Indian Bank.

Punjab & Sind Bank.

Indian Overseas Bank.

New Bank of India.

Corporation Bank.

State Bank of India.

State Bank of Patiala.

(c) The banks have reported that 22 delinquent officials have been placed under suspension and one has been dismissed. Departmental action has been initiated against four other employees. Three cases have been referred to Central Bureau of Investigation/Police for investigation.

Bank facilities in newly developed colonies in Delhi

3803. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) the criteria laid down for providing bank facilities in colonies inhabited by middle class people in metropolitan cities of the country;

(b) whether any survey has been conducted recently in the newly set up colonies of Delhi with a view to providing bank facilities;

(c) if so, the details thereof;

(d) whether it is a fact that bank facility is not available in Yamuna Vihar colony set up in 1976 as a result of which residents of the colony are facing a lot of inconvenience; and

(e) if so, the time by which bank facility will be provided there ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) In